

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1193
ANSWERED ON:05.03.2013
MULTI PURPOSE CULTURAL COMPLEX INSTITUTE
Patle Kamla Devi

Will the Minister of CULTURE be pleased to state:

- (a) the criteria for construction of multi-purpose cultural complexes along with the funds released to the States for the purpose during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has sanctioned any scheme/project for setting up of multi-purpose cultural complex/institute in Raipur district of Chhattisgarh;
- (c) if so, the details thereof along with the details of funds sanctioned/released for the purpose including the date of sanction and the time by which the said project is likely to be completed;
- (d) whether any amount is still due to the State Government;
- (e) if so, the details thereof; and
- (f) whether any proposal received from Chhattisgarh for expansion of the said scheme/project is under consideration of the Government and if so, the details thereof?

Answer

MINISTER OF CULTURE (SMT. CHANDRESH KUMARI KATOCH)

- (a) The grant for construction of MPCC was given under the erstwhile scheme of Multi Purpose Cultural Complexes. The said Scheme was discontinued with effect from 01.04.2007. Therefore, no grant has been sanctioned to any State/UT during last four years and the current year.
- (b) to (e) The proposal for setting up of a Multi-Purpose Cultural Complex(MPCC) at Raipur at a total project cost of Rs.2.00 crore with a central assistance of 50% amount, i.e Rs.1.00 crore, was approved by the Ministry of Culture in the year 2004-05. The Ministry had released the full amount of Central Share(Rs.25.00 lakh was released in March, 2005 and Rs.75.00 lakh in March, 2008). The project is being executed by the State Government.
- (f) No, Madam